NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/68/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROSE FLOWER COMPANY PAPER PVT LTD

NAME OF THE RESPONDENT(S)

: MEHRA COMPUTER SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. MURACI

RESPONDENT

<u>ORDER</u>

Counsel for petitioner called but absent. Counsel for respondent present and stated that the counsel for petitioner could not attend the court since he met with an accident. Counsel for respondent submitted that he has not received any papers relating to this case. He undertakes to inform the counsel for petitioner about the next date of hearing. Put up on 30.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)